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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/2016
NAME OF THE PETITIONER(S) : Alagurajan
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

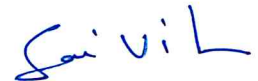
1. S. Aravinthan
for For Mr. A. R. Associates

Counsel for 1, 2 & 8, 9



2. Cibi Vishnu
T.V.P. Saivitha

Counsel for
Petitioner



3) K. RAMASAMY &
G.V. MOHAN KUMAR

Counsel for Respondent No. 7



4. K. RAMESH
for Ramalingam & Associates

Counsel for 4



ORDER

Mr. T.V.P. Saivihari, Counsel for Petitioner present. Mr. S. Aravindan, Counsel for R-1, R-2, R-8 and R-9 present. Mr. K. Ramesh, Counsel for R-4 present. Mr. G.V. Mohan Kumar, Counsel for R-7 present. Counsel for Respondents filed objections against the application filed by the Petitioner for withdrawal of the petition. Pleadings are complete. The matter is posted for final arguments in the application for withdrawal of the petition. **Put up on 04.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)